

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

Cont.A (IBC)/6/2022 & IA(IBC) 1183/2022 in CP(IB) No.771/9/HDB/2019
U/s 9 of IBC, 2016

IN THE MATTER OF:

Manish Fashionworld Pvt Ltd

...Operational Creditor

Vs

Maqdoom Moghny Enterprises Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC)1183/2022

Ld. Counsel Mr. GMK Raju for the applicant present. Poof of service filed as per the same respondents are served.

Matter adjourned

Cont.A(IBC)6/2022

Ld. Counsel Mr. GMK Raju for the applicant present. Ld. Counsel Ms. Sagarika Koneru for R3 present.

List all the pending applications on 23.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)